

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). Three statements giving information that is available are laid on the Table of the House. [See Appendix X, annexure No. 7.]

#### RE-ORGANISATION OF ASSAM RIFLES

1175. Shri Gohain: Will the Prime Minister be pleased to state whether the re-organisation of Assam Rifles will be completed next year?

The Prime Minister (Shri Jawaharlal Nehru): Yes.

#### STATUTORY BOARDS, COMMISSIONS AND COMMITTEES

1176. Shri M. S. Gurupadaswamy: Will the Minister of Commerce and Industry be pleased to state the purposes of each Statutory Board, Commission and Committee constituted under his Ministry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House. [See Appendix X, annexure No. 8.]

#### ALL-INDIA HANDICRAFTS BOARD

1177. Shri M. L. Agrawal: Will the Minister of Commerce and Industry be pleased to state the number of persons employed by the All-India Handicrafts Board for the discharge of its functions and responsibilities?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House. [See Appendix X, annexure No. 9.]

#### ALL-INDIA HANDICRAFTS BOARD

1178. Shri M. L. Agrawal: (a) Will the Minister of Commerce and Industry be pleased to state the qualifications and practical experience in manufacturing cottage industry products of the members of the All-India Handicrafts Board constituted under the Ministry of Commerce and Industry's Resolution No. 51-Cot.-Ind.(1)/52, dated the 5th November, 1952?

(b) Does the Handicrafts Board enjoy executive powers like the All-India Khadi and Village Industries Board constituted by the Government Resolution No. 45-Cot.-Ind.(5)/52, dated the 14th January, 1953?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) In the opinion of Government, the members chosen to serve on the All-India Handicrafts Board are persons

suitable to discharge the functions entrusted to the members of the Board.

(b) The powers of the Handicrafts Board and the Khadi and Village Industries Board are primarily advisory. But as a rule whenever Government differs from the views of the Boards, the subjects on which they differ are discussed with the respective Boards.

#### FOREIGN MEDICINES

1179. Prof. D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state the value of foreign medicines imported into India in 1952?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): About Rs. 13 crores.

#### क्रोम चमड़ा बनाने के केन्द्र

११८०. श्री बाबसाहब गुप्त : क्या बाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे कि भारत में क्रोम चमड़ा बनाने के मुख्य केन्द्र कहां कहां हैं ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The principal chrome leather manufacturing centres in India are Calcutta, Kanpur and Madras.

#### ब्रिटिश उपनिवेशों में भारतीय

११८१. श्री रघुनाथ सिंह : (क) क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि भिन्न भिन्न ब्रिटिश उपनिवेशों में कितने भारतीय आबाद हैं ?

(ख) उन्हें उन उपनिवेशों में नागरिकता के पूर्ण अधिकार प्राप्त हैं अथवा नहीं ?

The Prime Minister (Shri Jawaharlal Nehru): (a) The number of Indians settled in various British colonies so far as it is available, is as under:—

Aden	9,456
Brunei	.. 436
British North Borneo	.. 1,298
British Somaliland	.. 550
British Guiana	.. 190,880